

Sixteenth Loksabha

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Title: Introduction and passing of the Appropriation (No. 4) Bill, 2018.

HON. SPEAKER: The House will now take up Item No. 33. Hon. Minister.

THE MINISTER OF RAILWAYS, MINISTER OF COAL, MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI PIYUSH GOYAL): Madam Speaker, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019.”

*The motion was adopted.*

SHRI PIYUSH GOYAL: Madam, I introduce\*\* the Bill.

HON. SPEAKER: The House will now take up Item No. 34. Hon. Minister.

SHRI PIYUSH GOYAL: Madam Speaker, I beg to move:

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019, be taken into consideration.”

HON. SPEAKER: The question is:

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019, be taken into consideration.”

*The motion was adopted.*

HON. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

SHRI PIYUSH GOYAL:Madam Speaker, I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*